

(1)

Central Administrative Tribunal, Principal Bench

Original Application No. 209 of 2003

New Delhi, this the 29th day of January, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. Shankar Prasad, Member (A)

Naresh Chand,  
S/o Shri Atma Ram,  
Helper Khallasi,  
Bamman Heri, Under N.Rly.,  
Senior Section Engineer,  
Meerut.

....Applicant

(By Advocate: Shri Prakash Chandra)

Versus

Union of India, through

1. The General Manager,  
Northern Railway, Baroda House,  
New Delhi
2. The Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi.

....Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

The applicant was originally appointed as Signal and Telecommunication Khallasi as casual labour. In 1975, the applicant after duly screening, was appointed as regular S&T Khallasi. We are not going into the other facts which are not relevant for disposal of the present original application. Suffice to say that as per the applicant, he was further promoted as Helper Khallasi in March, 1999. A trade test is purported to have taken place. According to the applicant, the result was declared on 24.12.99 but his result had been withheld.

2. By virtue of the present application, the applicant seeks a direction to declare the said result and

*MS Ag*

he be granted the consequential benefits.

3. Admittedly the applicant in this regard has already submitted a representation dated 8.9.2002. According to him, no decision thereon has been taken.

4. At this stage when rights of the respondents are not likely to be affected, we deem it unnecessary to issue any show cause notice while disposing the present application.

5. Accordingly we direct respondent no.2 to consider the representation of the applicant dated 8.9.2002 and pass a speaking order which should be conveyed to the applicant. The decision in this regard preferably should be taken within four months of the receipt of the certified copy of the present order.

*Shankar Prasad*

( Shankar Prasad )  
Member (A)

/dkm/

*VS Ag*

( V.S. Aggarwal )  
Chairman